

changed as commission for Agricultural Costs and Prices (CACP) by a Resolution dated 18.3.1985 by the Government.

(b) Yes, Sir. Eminent farmers are also included in the commission as Non-official Members.

(c) There are three posts of non-official members in the CACP which are filled up by eminent farmers on a contract basis for a period of three years. Five Non-official Members had worked during the last three years.

(d) While formulating its recommendations on price policy, the CACP considers various important factors viz., cost of production, changes in input prices, input/output price parity, trends in market prices, demand and supply, inter-crop price parity, effect on industrial cost structure, effect on general price level, effect on cost of living, international market price situation, parity between prices paid and prices received (terms of trade).

Talks with France

2929. SHRI MADHAVRAO SCINDIA :
SHRI BRAJA KISHORE TRIPATHY :
SHRI BALRAM SINGH YADAV :
SHRI MAGANTI BABU :
SHRI VITHAL TUPE
SHRI ABHAYSINH S. BHONSLE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister during the visit to France had discussions with French leaders;

(b) if so, the main issues discussed with French leaders;

(c) whether a delegation from France also visited India for further discussions; and

(d) the quantum of help India is going to receive in boosting up Indian economy and modernisation of technology for defence purposes?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) Yes, Sir.

(b) During his visit to Paris from September 29-30, 1998, the Prime Minister held wide ranging and comprehensive talks on subjects of mutual interest with French leaders. These inter-alia, covered bilateral cooperation, regional developments, nuclear disarmament

and non-proliferation and expansion of the UN Security Council.

(c) Yes, Sir.

(d) India and France have agreed to work together to promote mutually beneficial economic and commercial cooperation. The French side have expressed interest in participating in several areas of infrastructure development, including civil aviation, power generation, electricity transmission, telecommunications and railways. Various proposals for technology transfer, including in the defence sector, are also under consideration.

Mobile Cellular Services under DOT

2930. SHRI N.K. PREMCHANDRAN Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Private Telecom agencies make use of DOTs net work illegally and accumulating profit,

(b) if so, the details thereof;

(c) whether the Government propose to introduce mobile Cellular Services under DOT; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) (a) No, Sir. Private Telecom. Operators are leasing out DOT's lines legally.

(b) Not applicable.

(c) and (d) The introduction of mobile cellular service by DOT is under examination of the Government. Final decision has not been taken so far in this matter.

[Translation]

Agreement with Foreign Countries

2931. SHRI RAMSHAKAL : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government had signed any agreement with the foreign countries in the field of communications during 1997-98;

(b) if so, the details thereof; and

(c) the benefits likely to be achieved as a result thereof?